

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.03.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For subjudice NCLAT IA 41/2021 For direction to Respondents - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Shri Ramanathan Bhuvane- shwari, IRP for IA 41/2021

ADVOCATE FOR PETITIONER/s:

R. Bhuvaneshwari

— R.p / Applicant .

ADVOCATE FOR RESPONDENT/s:

DHARMENDRA CHATUR - Adv. for R4 & R5 in IA 41/2021

AMRITA JAIN - Adv. FOR R1, R2 & R3.

Amrita Jain,

ORDER

Heard Ms. Ramanathan Bhuvaneshwari, learned Counsel for the Applicant in IA No.41 of 2021 / RP, Ms. Amrita Jain, learned Counsel for the Respondents No.1 to 3, Shri Dharmendra Chatur, learned Counsel for the Respondents No.4 and 5 in IA No.41 of 2021.

The Applicant has concluded the arguments on the IA No.41 of 2021. Learned Counsel for the Respondents request time.

Post the case on 10.03.2021.



Member (T)



Member (J)

Krishna

Verified



Court Officer